

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2674**

TO BE ANSWERED ON THE 4TH AUGUST, 2026/ SHRAVANA 13, 1948 (SAKA)

INTERSTATE NARCOTICS TRAFFICKING

2674. SHRI DEEPENDER SINGH HOODA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken cognizance of reports identifying Haryana as a key transit route for interstate narcotics trafficking between Punjab, Delhi, Rajasthan and hilly States;

(b) the quantity of narcotic drugs, including heroin, synthetic drugs and psychotropic substances, seized in Haryana during the last ten years, district-wise;

(c) the number of NDPS cases registered, persons arrested and amount of drugs seized in Haryana during the said period, district-wise;

(d) whether the Narcotics Control Bureau has identified any major trafficking corridors, highway routes or organized interstate drug networks operating through Haryana; and

(e) the steps taken by the Government to strengthen anti-narcotics surveillance, interstate coordination and monitoring along major transport corridors in Haryana?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The issue of interstate narcotics trafficking is continuously monitored through intelligence gathering, operational surveillance and inter-agency

coordination by Narcotics Control Bureau (NCB), Haryana State Narcotics Control Bureau and other Central and State enforcement agencies. The evolving trends of illicit narcotic drug trafficking, including the use of various interstate routes passing through Haryana, are regularly assessed. However, no State can be categorized as a permanent transit route, as trafficking patterns remain dynamic and are continuously evaluated based on intelligence inputs and enforcement actions. The issue is also reviewed through the Narco-Coordination Centre (NCORD) mechanism and actionable intelligence is shared with the concerned enforcement agencies for coordinated action under the Narcotic Drugs and Psychotropic Substances (NDPS) Act.

(b)&(c) National Crime Records Bureau (NCRB) has started collecting detailed data of drug-wise seizure since 2017. However, the Bureau does not collect district-wise data on the seizure of drugs and persons arrested. As per latest data published by NCRB pertaining to the year 2024; quantity of narcotic drugs, including heroin, synthetic drugs and psychotropic substances, seized in Haryana during 2017 to 2024 is at Annexure-I and district-wise cases registered under NDPS Act in Haryana during 2015 to 2024 is at Annexure-II.

(d) NCB continuously analyses intelligence inputs to identify and dismantle organized drug trafficking networks. Traffickers frequently change their routes and modus operandi to evade detection. Actionable intelligence is regularly shared with the concerned State Anti-Narcotics Task Forces (ANTFs) for coordinated enforcement action. Further, on 23.02.2026, a meeting under the chairmanship of the Deputy Director General (NWR), NCB was held with representatives of the ANTFs/ State Crime Record Bureau (SCRBs) of Haryana, Himachal Pradesh, Punjab, Chandigarh and Jammu & Kashmir along with concerned Central agencies, to identify narco-hotspots, entry/exit points, trafficking routes and drug trafficking groups/gangs. During the meeting, emphasis was laid on district-wise mapping of narco-hotspots and trafficking routes, identification of organized drug trafficking networks and strengthening intelligence-based surveillance.

(e) Government has taken various steps to strengthen anti-narcotics surveillance, interstate coordination and monitoring in the Country including State of Haryana, some of which are as under: -

(i) Established a 4-tier (Apex and Executive Committee at Central level and State and District level Committee at the State level) Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between

Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and drug abuse in India. During the year 2025, 2 State Level NCORD Meetings and in 2026 (till 31.05.2026), 1 State Level NCORD meetings were held in the State of Haryana. During the year 2025, a total of 234 District Level NCORD Meetings were conducted in the districts of Haryana and 103 District Level NCORD Meetings have been conducted during the year 2026 (till 24.07.2026).

(ii) The NCORD Portal, developed by NCB, serves as a comprehensive gateway and Knowledge Management System for all stakeholders from district to central levels.

(iii) National Integrated Database on Arrested Narco-Offenders (NIDAAN), hosted at the Inter-operable Criminal Justice System (ICJS) platform, offers an integrated database of all arrested NDPS offenders for use by NCB, National Investigation Agency (NIA), State Police, and other agencies to aid proactive policing and investigations.

(iv) Joint Coordination Committee (JCC) meetings are held regularly in which all relevant Central and State agencies participate, to discuss investigation of important narcotics cases in the State. Till date 04 State Level Joint Coordination Sub Committee meetings for the State of Haryana

& other adjoining States /UT's have been held by NCB for better Inter-Agency Coordination.

(v) Regular intelligence is being shared among NCB, Haryana Police and other Drug Law Enforcement Agencies (DLEAs) through the NCORD and Multi-Agency Centre (MAC/SMAC) mechanisms. Further, joint operations are conducted by the Haryana State Narcotics Control Bureau, Haryana and NCB for effective enforcement action against drug trafficking.

(vi) Financial investigations conducted by all DLEAs led to freezing/seizure of assets worth Rs. 14.33 crore in 98 cases in Haryana during 2025 and assets worth Rs. 6.54 crore in 40 cases during 2026 (till May).

(vii) NCB, shared a list of habitual narcotics offenders operating in Haryana with the Haryana State Narcotics Control Bureau. The DLEAs have effectively utilized the provisions of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS) Act and invoked detention orders against 75 habitual drug offenders in Haryana during 2025 and 10 during 2026 (till June).

Quantity of narcotic drugs, including heroin, synthetic drugs and psychotropic substances, seized in Haryana during 2017 to 2019

SL	Drug Head	2017			2018			2019		
		in KGs.	in Nos.	in Ltrs.	in KGs.	in Nos.	in Ltrs.	in KGs.	in Nos.	in Ltrs.
1	Opium Based Drugs	9648.763	0	0.000	10258.496	0	0.000	10653.531	0	0.000
2	Cannabis Based Drugs	4518.972	0	0.000	5946.345	0	0.000	5721.889	0	0.000
3	Cocaine (In Kg)	0.027	0	0.000	0.000	0	0.000	0.000	0	0.000
4	Psychotropic Substances	0.000	0	0.000	0.000	0	0.000	0.000	0	0.000
5	Medicinal Preparations	14.000	361972	337.900	1.922	687359	1255.123	1.858	891996	36479.200
6	Drug Precursor - Acetic Anhydride	0.000	0	0.000	0.000	0	0.000	0.000	0	0.000
7	Cannabis Plants	-	-	-	-	-	-	-	-	-
8	Poppy Plants	-	-	-	-	-	-	-	-	-
9	Other Drugs	513.200	0	1.500	26.744	40066	2.600	428.950	135	0.000
	Total	14694.962	361972	339.400	16233.507	727425	1257.723	16806.228	892131	36479.200

Source: Crime in India (NCRB)

Quantity of narcotic drugs, including heroin, synthetic drugs and psychotropic substances, seized in Haryana during 2020 to 2021

SL	Drug Head	2020			2021		
		in KGs.	in Nos.	in Ltrs.	in KGs.	in Nos.	in Ltrs.
1	Opium Based Drugs	12942.776	0	0.000	8148.035	0	0.000
2	Cannabis Based Drugs	9523.579	0	0.000	12307.425	0	0.000
3	Cocaine (In Kg)	0.001	0	0.000	0.000	0	0.000
4	Psychotropic Substances	0.000	0	0.000	0.000	0	0.000
5	Medicinal Preparations	53.882	1666724	2197.800	52.070	1035257	612.100
6	Drug Precursor - Acetic Anhydride	0.000	0	0.000	0.000	0	0.000
7	Cannabis Plants	-	-	-	-	-	-
8	Poppy Plants	-	-	-	-	-	-
9	Other Drugs	2175.364	187	0.000	806.076	2200	83.000
	Total	24695.602	1666911	2197.800	21313.606	1037457	695.100

Source: Crime in India (NCRB)

Quantity of narcotic drugs, including heroin, synthetic drugs and psychotropic substances, seized in Haryana during 2022 to 2024

SL	Drug Head	2022			2023			2024		
		in KGs.	in Nos.	in Ltrs.	in KGs.	in Nos.	in Ltrs.	in KGs.	in Nos.	in Ltrs.
1	Opium Based Drugs	11195.491	0	0.000	18076.934	0	0.000	15768.534	0	0.000
2	Cannabis Based Drugs	13642.608	0	0.000	6145.938	0	0.000	8895.155	0	0.000
3	Cocaine (In Kg)	0.022	0	0.000	0.141	0	0.000	0.382	0	0.000
4	Psychotropic Substances	0.000	0	0.000	0.541	0	0.000	0.118	0	0.000
5	Medicinal Preparations	81.003	812285	974.450	26.300	490292	2511.100	8.486	1042026	4877.440
6	Drug Precursor - Acetic Anhydride	0.000	0	0.000	0.000	0	0.000	0.000	0	0.000
7	Cannabis Plants	-	-	-	-	-	-	0.000	48	0.000
8	Poppy Plants	-	-	-	-	-	-	0.000	1892	0.000
9	Other Drugs	30.240	66602	6.000	1307.147	46533	0.000	933.873	0	0.000
	Total	24949.364	878887	980.450	25557.001	536825	2511.100	25606.549	1043966	4877.440

Source: Crime in India (NCRB)

District-wise cases registered under NDPS Act in Haryana during 2015 to 2024

SL	Districts	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024
1	Ambala	47	101	75	114	129	107	92	143	169	116
2	Bhiwani	28	47	38	80	105	63	64	100	67	58
3	Faridabad	47	68	56	69	62	134	243	362	355	356
4	Fatehabad	221	312	271	277	380	328	202	246	219	219
5	GRP	40	38	62	53	52	31	33	53	58	48
6	Gurugram	37	72	113	99	168	225	107	169	267	276
7	Hissar	52	95	100	91	77	163	145	190	151	115
8	Jhajjar	76	59	89	96	35	38	101	144	174	86
9	Jind	84	114	79	104	78	83	65	83	99	76
10	Kaithal	136	199	136	113	130	132	124	134	100	83
11	Karnal	116	200	244	209	98	125	198	280	163	142
12	Kurukshetra	85	86	168	209	140	167	133	232	222	215
13	Mahendergarh	5	13	16	21	18	27	34	46	68	67
14	Nuh	1	4	3	7	13	29	18	44	50	56
15	Palwal	17	24	0	13	11	33	22	58	118	71
16	Panchkula	51	69	65	41	51	57	85	126	138	118
17	Panipat	108	110	93	62	151	104	111	123	122	115
18	Rewari	11	12	25	40	43	53	51	86	116	66
19	Rohtak	73	64	78	131	111	159	162	175	150	112
20	Sirsa	311	231	200	403	587	722	446	624	593	305
21	Sonipat	80	77	101	137	71	91	112	124	134	102
22	Yamunanagar	19	37	101	128	93	104	128	171	181	198
23	Irrigation & Power	0	0	0	0	0	0	0	0	0	0
24	Charkhi Dadri	-	-	31	20	18	26	26	57	35	36
25	Hansi	-	-	56	70	56	59	39	45	59	49
26	Dabwali	-	-	-	-	-	-	-	-	-	240
	Total	1661	2032	2200	2587	2677	3060	2741	3815	3808	3325

Source: Crime in India (NCRB)
